

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6108
ANSWERED ON:30.04.2015
ROYALTY ON COAL
Nayak Shri B.V.

Will the Minister of COAL be pleased to state:

- (a) whether there is any difference of opinion between the Union and the State Governments regarding amendments in the royalty on coal;
- (b) if so, the details of main objections raised by the States; and
- (c) the action being taken by the Union Government to resolve the matter?

Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a to c) : A Study Group has been constituted on 21.07.2014 to consider revision of rates of royalty on coal and lignite under the Chairmanship of Additional Secretary, Ministry of Coal and representatives from Ministry of Power, Mines, Coal India Limited , FICCI, FIMMI and CMPDIL as member. A questionnaire seeking comments from the State Governments and Industry Association was circulated on 12.02.2015. In response thereto, some comments have been received. Examination of these comments has not been completed.